Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1303/2019 & IA 1304/2019 & IA 1307/2019 in DFR No. 2203/2019 (IA 1303/2019 - For condonation of delay in filing the Appeal & IA 1304/2019 - For waiver of court fee & IA 1307/2019 - For leave to fill the Appeal)	Kapoor VS Central Electricity Regulatory Commission	2203/2019 Dated 16/07/2019	06/08/2019		08/08/2019 Court - 1